

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

6(ND)16

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.11.2018**

**NAME OF THE COMPANY: Sh. Mukesh Thareja V/s. M/s. Thareja Metal Pvt.
Ltd. & Ors.**

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present for the Petitioner:

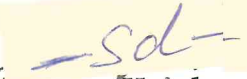
Mr. Vineet Bhagat & Mr. Shreshth Nanda,
Advocate


Present for the Respondent:

Mr. Shyam Moorjani, Mr. Sidharth Joshi,
Ms. Tanya Joshi and Mr. Autl Verma
Advocates

ORDER

Renotify this case for further arguments on 29th November, 2018.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)